

adequate water supply, and suffer from drought in the whole of summer? May I know whether any provision has been made in the new plan under consideration for giving adequate water supply or any supply at all to these parts in the Bombay State?

**Shri S. N. Mishra:** I do not quite understand what new plan the hon. Member has in his view. Probably, he refers to the Third Five Year Plan. About that, the hon. Minister of Planning has said that we are going to give this matter a very high priority in the Third Five Year Plan, and that it would be our effort to see that no part of India suffers on account of lack of drinking water.

**Dr. M. S. Aney:** May I know whether by this time the hon. Minister has received any instructions from the Bombay Government about the inadequate water supply in Vidarbha, and whether this matter is before him for consideration?

**Shri S. N. Mishra:** I would like to make sure about this. It may be that the Bombay Government have sent this information but I am not in a position to state anything positively just now.

**Mr. Speaker:** Shri Harish Chandra Mathur.

**Shri Raghunath Singh:** The next question is a very important question. It should be taken up.

**Shri Harish Chandra Mathur:** Is the hon. Minister aware that conditions vary from area to area, but their formula for financial assistance has such rigidity that no advantage can be taken of this financial assistance by the Planning Commission and the Central Government and that is why this problem has suffered a considerable lot?

**Shri S. N. Mishra:** I would like to make it clear that in the areas where there are shortfalls in contribution from the people on account of some reasons, Government advance loans in addition to the grant about which a mention has been made in the main

answer. They advance loans also to the extent of 50 per cent.

**Mr. Speaker:** Though the Question Hour is over, I shall allow the next question also.

“Commonwealth in Brief”

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\*2233. { Shri Tangamani:  
          Shri Jagdish Awasthi:

Will the Prime Minister be pleased to state:

(a) whether Her Majesty's Stationery Office has published a handbook “Commonwealth in Brief”;

(b) whether Kashmir is shown as part of India; and

(c) if not, what action Government have taken in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes. The handbook has been produced as part of the United Kingdom Government Overseas Information Services.

(b) It carries a map of the Commonwealth in which Jammu & Kashmir is marked with yellow diagonal stripes on the brown background and shown outside India. A note on the map explains the diagonal lines to mean that “the future status of Kashmir is not yet determined”.

(c) The matter has been brought to the notice of the U.K. High Commissioner in New Delhi.

**Shri Tangamani:** May I know whether Government will take steps to see that this booklet namely “Commonwealth in Brief” is not allowed to be circulated in India?

**Mr. Speaker:** It is a suggestion that Government should take steps to see that this booklet is not circulated inside India.

**Shri Braj Raj Singh:** Or anywhere in the world?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I do not think it is circulated in India, but we shall take steps.

Shri Tangamani: May I know the answer?

Mr. Speaker: They will take steps. That is what the hon Prime Minister says.

श्री अ० सु० तारिक यह सिर्फ कामन-वैल्य का ही मसला नहीं है, बल्कि दुनिया भर में जितने एटलस व नक्शे छपते हैं और जितनी इन्फमेशन छपती है, उन तमाम में काश्मीर को हिन्दुस्तान और पाकिस्तान के दरमियान एक मुतनाजा इलाका दिखाया जाता है। हुकूमते-हिन्द के दफतरो में यही नक्शे इस्तेमाल होते हैं। मैं इज्जत-माब बजीर ब्रायम से यह जानना चाहता हू कि क्या वह कम से कम अपने दफतरो में इन नक्शों का इस्तेमाल ममनू करार देंगे या नहीं ?

(یہ صرف کامن ویلتھ کا ہی مسئلہ نہیں ہے۔ بلکہ دنیا بھر میں جتنے ایٹلس و نکسے چھپنے ہیں اور جتنی انفارمیشن چھپتی ہے ان تمام میں کشمیر کو ہندوستان و پاکستان کے درمیان ایک متنازع علاقہ دکھایا جاتا ہے۔ حکومت ہند کے دفتروں میں یہی نقشے استعمال ہوتے ہیں۔ میں باعث جناب وزیر اعظم سے یہ جاننا چاہتا ہوں کہ کیا وہ کم سے کم اپنے دفتروں میں ان نقشوں کا استعمال مملوع کر لو دیں گے یا نہیں؟)

श्री साबित झाली सा हमारे दफतरो में ऐसे नक्शे इस्तेमाल नहीं होते हैं।

श्री जवाहरलाल नेहरू माननीय मदर्य की तकरीर में ने सुन ली। और मैं क्या बर्ज करू ?

Shri Tangamani: May I know whether it has been brought to the notice of Government that certain

foreign banking companies, like Nationals and Grundlays publish their balance-sheets where they have also got the map of India in which Kashmir is marked in a different colour to indicate that it is not part of India?

Mr. Speaker: Maybe, some companies may show it like that in their balance-sheets.

#### SHORT NOTICE QUESTION

#### Numbering of Categories of Dock Workers

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S.N.Q No. 33. { Shri Tridib Kumar  
Chaudhuri;  
Shri B. Das Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have taken any fresh decision with regard to the existing order of the administration of the Calcutta Dock Labour Board regarding the numbering of the various categories of registered dock workers; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise

Shri Tridib Kumar Chaudhuri: Has the attention of the Labour Minister been drawn to reports appearing in some sections of the Calcutta press that a settlement was arrived at between the Government and the leaders and spokesmen of one section of the dock workers who were dissatisfied with the present method of numbering of registered dock workers, and if so, may I know the terms of the settlement, and how it affects the present method of numbering?

Shri Abid Ali: The report is absolutely incorrect

Shri Braj Raj Singh: May I know whether the Labour Minister met certain representatives of the dock workers of Calcutta and agreed to the